

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 12TH DAY OF FEBRUARY, 2001

Original Application No.125 of 2001

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MR.S.DAYAL, MEMBER(A)

Prithvi Raj, aged about 44 years
S/o late Shri Ram Charan,
R/o2707, Ram Nagar Behind Idgah
Orai, Jalaun.

... Applicant

(By Adv: shriK.K.Mishra)

Versus

1. Union of India through
Director General, post Office,
New Delhi.
2. Chief Post Master General
U.P.Circle, Lucknow.
3. Post Master General
Agra.
4. Senior Supdt. of Post Offices
Jhansi Division, Jhansi.

... Respondents

O R D E R(Oral)

JUSTICE R.R.K.TRIVEDI,V.C.

By this OA u/s 19 of A.T.Act 1985 the applicant has
prayed for a direction to the respondents to consider him
for absorption for the post of Post Man. It is stated
that a test was held in 1998 in which applicant ~~is~~ secured
116 marks out of 150 which was communicated to him vide
letter(Annexure 4) However, he had not yet been given
benefit of that test. Before coming to this Tribunal the
applicant filed successive representations, copies of which
have been filed as (Annexures 6 & 7). As the applicant
has already approached the authorities, in our opinion the
ends of justice shall be better served if the respondent

:: 2 ::

no.4 is directed to decide the representation of the applicant by a reasoned order within a specified time.

The OA is accordingly disposed of finally with the direction to the respondents to decide the representation of the applicant by a reasoned order within three months. To avoid delay it shall be open to the applicant to file copy of the representation alongwith copy of this order.

There will be no order as to costs.



MEMBER (A)



VICE CHAIRMAN

Dated: 12.2.2001

/Uv/